

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/92(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	RAKESH RANJAN SHRIVASTAVA VS M/S SHYAMA BHAGWATI INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

Counsel/Authorised Representative appeared physically/through video conference:

For petitioner : Mr. Aritam Mandal, Adv.
Mr. Biswajit Das, Adv.

ORDER

1. Ld. Counsel for the petitioner present. None for the respondent present.
2. Matter stands adjourned ton **19/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**